

LOK SABHA

UNSTARRED QUESTION NO. 2884

TO BE ANSWERED ON 20.03.2017

Promotion in ONGC

2884.

SHRI RAMDAS C. TADAS:

पेट्रो लयम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government has noticed/is aware that corporate promotions have been given in Oil and Natural Gas Corporation Limited (ONGC) on the basis of arbitrary marks by Departmental Promotion Committee in favour of some persons;

(b) if so, the details thereof and the number of posts of E4, E5, E6 in the promotion list and the people who have been given promotion along with the basis of their promotion; and

(c) whether the Government had written a letter to ONGC in this regard and if so, the details thereof along with the response of ONGC thereto?

पेट्रो लयम एवं प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)
(श्री धर्मेंद्र प्रधान)

**MINISTER OF STATE(INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM
& NATURAL GAS (SHRI DHARMENDRA PRADHAN)**

(a) and (b) In Oil and Natural Gas Corporation (ONGC) Limited, corporate level promotions i.e. Promotions to E5 and above levels are done on the basis of well-defined criteria approved by the ONGC Board. Promotions to these levels are merit based and selection is done on the basis of marks obtained by the executives in all parameters viz: Qualification, Experience, Performance Assessment Reports (PAR) and assessment by the (Departmental Promotion Committee) DPC.

(c) Government on 02.03.2015 advised ONGC to revisit the entire promotion process for bringing in more transparency for having a robust policy on promotion. A comprehensive review was undertaken by ONGC and a revised methodology for corporate level promotions was issued by ONGC on 15.10.2015.
